

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II**

Item 42

**IA No. 113/2023, 1248/106/22,
2213/23
In**

CP (IB) No. 1/Chd/Pb/2022

Under Section 94, & 60(5) IBC 2016

In the matter of:

Tilak Raj Bedi

...Petitioner

Due to paucity of time, the matter could not be taken up today, hence adjourned
to 15.12.2023.

Sd/-

Court Officer

October 30, 2023
Mukta